

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 22<sup>nd</sup> January, 2018  
Time : 10.30 A.M.

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTIONS</b>				
1.	Original Application No. 85/2017(CZ) <b>(M.A.No.443/17)</b> <b>(M.A.No.469/17)</b>	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. Mr. OmShankarShrivastava, Adv.	
2.	Original Application No. 88/2016(CZ) <b>(M.A.No.380/17)</b> <b>(M.A.No.445/17)</b> <b>(M.A.No.529/17)</b>	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 106/2015(CZ) <b>(M.A.No.1062/16)</b> <b>(M.A.No.1063/16)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava, Adv.	
4.	Original Application No. 134/2017(CZ) <b>(M.A.No.456/17)</b>	Ramesh Agarwal Vs. Chief Municipal Officer & Ors.	Mr. Ramesh Agarwal, Applicant in Person Mr. Anup Agarwal, Adv. Mr. Jitendra Bohare, Adv. Mr. Arvind Sharma, Adv. Mr. S.I.Hussain, Adv.	
<b>FOR ADMISSION</b>				
5.	Original Application No. 146/2017(CZ)	Babu Lal Jajoo Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	
6.	Original Application No. 05/2018(CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv.	
<b>FOR COMPLETION OF PLEADINGS</b>				
7.	Original Application No. 88/2015(CZ)	Babulal Jajoo <i>(Samodi Pond)</i> Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
8.	Original Application No. 47/2016(THC) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ashwin Rastogi, Adv. for Applicant Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	

9.	Original Application No. 34/2015(CZ)	Nityanand Mishra ( <i>Saraiyu River, Chitrakoot</i> ) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
<b>FOR COMPLIANCE</b>				
10.	<b>Original Application No. 308/2014 (CZ)</b>	<b>Amarnath Agarwal</b> Vs. <b>Union of India &amp; 3 Ors.</b>	<b>Mr. Sanjay Kumar Adv.</b> <b>Mr. Anurag Maheshwari Adv.</b> <b>Ms. Parul Bhadoria Adv.</b> <b>Mr. Om Shankar Shrivastava, Adv.</b>	
11.	Original Application No. 64/2016(CZ)	Mahendra Singh Borawat & 3 Ors. ( <i>Wind Energy, Plant</i> ) Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vivek Choudhary, Adv.	
12.	Original Application No. 63/2016(CZ) <b>(M.A.No.537/17)</b>	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	

**Note :** Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)